

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (J)**

**CORAM: SHRI. CHARAN SINGH, HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 19.07.2024 After Court Hall-I Hearing**

<b>TRANSFER PETITION NO.</b>	
<b>COMPANY PETITION/APPLICATION NO.</b>	<b>Company Petition IB/62/7/2023</b>
<b>NAME OF THE COMPANY</b>	<b>Karvy Stock Broking Ltd</b>
<b>NAME OF THE PETITIONER(S)</b>	<b>Vardhaman Bank</b>
<b>NAME OF THE RESPONDENT(S)</b>	<b>Karvy Stock Broking Ltd</b>
<b>UNDER SECTION</b>	<b>7 of IBC</b>

**ORDER**

**Present:** Ld. Counsel Ms. Sandhya Rani for the Petitioner.

Ld. Counsel Ms. Vala Srihitha for the Respondent.

Matter to be posted before the regular bench. **Adjourned to 19.08.2024.**

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**